

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 185 of 1995

Tuesday, this the 7th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Charles Robert,  
Catering Inspector,  
Kerala Express,  
Southern Railway,  
Trivandrum.

.. Applicant

By Advocate Mr. Siby J Monippilly

Vs.

1. Senior Divisional Commercial  
Manager, Southern Railway,  
Trivandrum Division.  
2. Divisional Commercial Manager,  
Southern Railway,  
Trivandrum Division.

.. Respondents

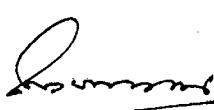
By Advocate Mr. TPM Ibrahim Khan

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicant nor his counsel is present. The  
Original Application is dismissed. No costs.

Dated the 7th February, 1995

  
SP BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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